

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **02.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/TCA/CP/CA No : SR/1057/2020 IN CP/507/IB/2017  
NAME OF PETITIONER : State Of Tamilnadu, Commercial Taxes Department, Asst Commissione  
NAME OF RESPONDENT : V Mahesh (RP) M/s Of Diamond Engineering Chennai Pvt Ltd & Anr  
SECTION : Sec 60(5) Of IBC 2016  
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**ORDER**

Ld. Government Counsel for the Applicant Mr. Swarnavel (Department of Commercial of Taxes) and Representing Counsel Mr. S. Sathish, for the Ld. Counsel for the RP Mr. V. Mahesh are present through video conferencing mode.

Ld. Representing Counsel for RP represents that since the RP is not in station the matter may be adjourned to some other date. Taking into consideration the said representation, posts this matter on **08.04.2021** for completion of pleadings and enquiry on the same day.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

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